

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).461/2020

(Arising out of impugned final judgment and order dated 30-07-2019 in CRLA No.2141/2008 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

VIJAY BAHADUR @ PAHADI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 157351/2019 - EXEMPTION FROM FILING O.T.)

Date : 24-01-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s) Mr. Gaurav Bhatia, Sr.Adv.
Mr. Gaurav Srivastava,AOR
Mr. Utkarsh Jaiswal,Adv.
Mr. Piyush Vashishtha,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master